

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 08th day of June 2023 at 10.30 a.m
(PHYSICAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 156/2023 For Condone Delay IA No. 514/2023 Leave to file IA No. 515/2023 For Stay IA No. 516/2023	Konala Peddi Reddy Vs Gauri Agrotech Products Pvt Ltd & 2 Ors.	Mr. Adithya Reddy	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	IA No. 517/2023 (Adv. Hg.) in TA (AT) No. 94/2021 (CA (AT) No. 363/2019)	Jitendra Virwani Vs MRO TEK Reality Limited & 20 Ors	M/s UKCA & Partners	Mr. Rajesh Ramanathan- R2- R8, R14 Mr. Pawan Jhabakh- R1, R11 R13 & R15 Mr. Ashok Bannidinni- R10, R17 & R19

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 148/2022 For Dispense with IA No. 346/2022 For Stay IA No. 345/2022	BV Gautham Vs Clarke Energy India Pvt Ltd	Mr. T.K Bhaskar	Mr. Yogesh Kanna- R1 Mr.AG Sathiyararayana- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No.295/2021	GVFL Trustee Company Pvt Ltd Vs. Ultravolt Power Pvt Ltd	Mr. Arun C Mohan	Mr. N Suryanarayana Mr. Vishnu Mohan
5	Comp. App (AT) (CH) (Ins) No.300/2021 IA No. 634/2021 To dispense with IA No. 635/2021	Mr. Revi Maniyen Vs Sicagen India Ltd & Anr	Mr. EC Ramesh	Mr. S. Ravi-R1 Mr. Kaushik Naryananan- R2
6	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022	HP Arun Kumar & 2 Ors Vs Addanki Haresh, RP M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar
7	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro- Farms Pvt. Ltd. Vs. Viswaroopi Energy Pvt. Ltd WITH	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
8	Comp App (AT) (CH) (Ins) No.267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. LEPL Ventures Pvt. Ltd. WITH	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
9	Comp App (AT) (CH) (Ins) No.294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs. Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
10	Comp App (AT) (CH) (Ins) No.296/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. & 3 Ors. Vs. LEPL Peopletch Pvt. Ltd. WITH	Mr. PBA. Srinivasan	Mr. Y Suryanarayana

11	Comp App (AT) (CH) (Ins) No.297/2022	Sree Vaibhavi Infrastructures Pvt. Ltd. Vs Medipro Edu Management Pvt. Ltd.	Mr. PBA. Srinivasan	Mr. Y Suryanarayana
12	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022	Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
13	Comp App (AT) (CH) (Ins) No. 410/2022 For Stay IA No. 1005/2022 Leave to file IA No. 1060/2022	Employees State Insurance Corporation Vs Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. & 2 Ors	Mr. SP Srinivasan	Mr. NP Vijaykumar- R2
14	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023 For Condone Delay IA No. 267/2023 Delay in filing IA No. 266/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Smt. Lakshmi Satish Kumar	Mr. SK Srinivasan	
15	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & Anr	Mr. PK Panneer Selvam	Mr. Chandramouli Prabhakar- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA No 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022 Additional docs. IA No. 987/2022	Ennes Capital P Ltd & Ors Vs Hyderabad Securities & Enterprises Ltd & Ors	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1-R13 Mr. Y.Suryanarayana R14 -R17
17	Comp App (AT) (CH) (Ins) No. 143/2021 For Condone Delay IA No. 277/2021 For Exemption IA No. 276/2021 For Stay IA No. 275/2021	Narmada Clean Tech Vs. Merchem Ltd. & Anr	Mr. Abhishek Mehta	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2

18	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022, Urgent Listing IA No.54/2022, For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 7 Ors.	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran R2 Mr. Mohan Pulickkal R5
19	Comp App (AT) (CH) (Ins) No.13/2022 For Condone Delay IA No.29/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Private Limited	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
20	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs. Thiru Adooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
21	Comp App (AT) (CH) No.44/2022 For Directions IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs. Mr. Ramakrishnan Sadasivan	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
22	Comp App (AT) (CH) (Ins) No. 61/2022 To Restrain IA No.125/2022 & IA No.126/2022, For Exemption IA No.127/2022 Urgent Listing IA No.128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr.Karan Valecha
23	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No 682/2022	Mr. Nazeer Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
24	Comp App (AT) (CH) (Ins) No.364/2022 For Stay IA No. 840/2022 To Dispense with IA No.841/2022	SMS Foundation & Investments LLP Vs Harsha Exito Engineering Pvt. Ltd Rep. by RP Mr. John Ohilvi	Mr. K Gaurav Kumar, CS	Mr. T Dhanasekaran
25	Comp App (AT) (CH) (Ins) No.373/2022 For Condone Delay IA No. 875/2022 For Stay IA No. 876/2022 Leave to file IA No. 973/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	Ms. Jayanthi K Shah

26	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Mr. Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr.B Chandrasekaran
27	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	

12:00 PM

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	Comp App (AT) (CH) (Ins) No. 61/2023 For Condone Delay IA No. 225/2023 For Stay IA No. 226/2023	K Narayanasamy Vs J Karthiga & 3 Ors	Mr. TK Bhaskar	Mr. VV Sivakumar- R1 Mr. Ravi Rajagopalan- R4
29	Comp App (AT) (CH) (Ins) No. 137/2023 For Stay IA No. 460/2023	Mr. Shyam Rathod Vs Mr. Gopalsamy Ganesh Babu (RP, Milan Textile Enterprises Private Limited)	Ms. Deepika Murali	Mr. A Karthikeyan

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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